

NHRC's Street Theatre Festival and Award Scheme-2018

Terms and conditions

Summary:

The National Human Rights Commission (NHRC), India invites entries for its '**Street Theatre Festival and Award Scheme-2018**'. The aim is to recognize and promote the creative methods of communication through street plays for wider reach in order to build awareness about the importance of promotion and protection of human rights. However, **the theme, story line, portrayal of the characters and the whole performance of the play should use the language and symbolism, which is politically correct and not personally hurting any individual in particular. Please see below * for broad subjects of the street play themes.**

The prize money for the first, second and third best street play will be Rs.1 lakh, Rs.60 thousand and Rs.40 thousand, respectively along with certificates and trophies. A jury appointed by the Commission will select 07 plays on the basis of the script, simple video recording of the play etc for the performance on a date in September/October, 2018 to be communicated later. **All the participating groups of these seven plays will be paid Rs. 25,000/- each to meet various expenditures towards the production,** including travel arrangements without any additional cost on part of the NHRC. Based on the performances of the seven selected plays, a jury appointed by the Commission will select three plays **for the three cash awards along with the trophy and certificates.**

The street plays should raise concerns and awareness about various human rights and their violations as well as the redressal mechanism thereof. **These should be in contemporary spoken Hindi, having minimum 10 and maximum 15 minutes duration of play performed by upto 10 artists.**

The competition is open for the participation of registered theatre groups in Delhi-NCR region only. The theatre groups of academic institutions of Central and State Universities in the Delhi-NCR region can also send entries for participation duly forwarded under the letter and seal of the college Director/Principal.

The revised last date to receive entry is now 10th August, 2018 till 05.00 pm. either by Speed Post or in person addressed to Deputy Director (Media & Communication), National Human Rights Commission, Manav Adhikar Bhawan, C-Block, GPO Complex, I.N.A., New Delhi-110023

The detailed terms and conditions and application form

- i) **Who can compete:** Any registered theatre group in Delhi-NCR region or a theatre group of college/institution under State or Central Universities duly forwarded/authenticated by the Director/Principal of the institution under his letter and seal. The applicant should attach his/her identity, such as, Aadhar Card/ Voter Identity Card or any other valid proof of identity issued by a Government authority. The names and copies of identity proof of the participating artists should also be attached. In case of any change after the submission of the application in the cast and crew of the production at the time of performance, the same will be duly informed in writing with the name and relevant identity proof.
- ii) **Entry Fee:** There is no entry fee but only registered theatre groups in Delhi-NCR can participate or theatre groups of academic institutions under State and Central Universities in Delhi-NCR region duly forwarded under the letter and seal of the Director/Principal of the institutions will be considered valid. **Theatre groups and individuals on their behalf can send more than one application for participation in the event.**
- iii) **Name of the group/institution:** Name of the theatre group along with its registration number is must or the entry should be accompanied by a letter from the Director/Principal the academic institutions in case of the entry from a college theatre group.
- iv) **Theme of the play:** Each entry should accompany the theme and story line in brief and the script of the street play in writing in Hindi with a translated version in English.
- v) **DVD of the street play:** Each entry must accompany a simply shot video of the street play proposed to be sent for participation in the scheme. Entries not accompany of the street play will not be entertained.
- vi) **Language of the street play:** Spoken contemporary Hindi without cuss words and abusive language
- vii) **Change in the script:** Once selected for performance, there will be no change allowed in the script failing which the performance will be disqualified for consideration of award.
- viii) **Duration of the street play:** Duration of the street play should not be less than 10 minutes and more than 15 minutes.
- ix) **Number of artists:** The total number of artists including production team may be upto 10 members.
- x) **Names and identities of the artists: All the entries must be accompanied by the names and identities (Aadhar card etc) of the**

all the artists failing which the entry may not be considered valid.

- xi) **Screening Rights of the plays:** The NHRC, India will have the right to use the video/audio recording of the plays for any purpose it deems fit. An undertaking in this regard, as given in the application form, must be duly signed.
- xii) **Method to apply:**
 - a) Duly filled in application form along with requisite documents, DVD of the street play and its theme and script (Hindi along with the translated version in English) kept inside an envelope should reach to **Mr. Jaimini Kumar Srivastava, Deputy Director (Media & Communication), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi – 110 023.** The applicant must write his/her complete postal address, telephone and mobile number as well as e-mail address in the application form.
 - b) The DVD of the street play should be carefully packed to avoid damage and should clearly mention “Entry for **NHRC’s Street Theatre Festival and Award Scheme-2018**”. The NHRC, India will not be responsible for the damages, if any, to the DVD in the transit.
- xiii) **Mode of dispatch:** Entries can be sent by speed post or submitted by hand at the NHRC’s Central Registry Unit, Manav Adhikar Bhawan. Soft copies by e-mail will not be accepted.
- xiv) **Revised Last date –** The entries received after **05.00 p.m. on the 10th August, 2018,** will not be entertained.
- xv) **Invalid entries:** Incomplete forms and entries, not fulfilling the terms and conditions, as above, will be treated as invalid and may not be considered for the competition. **However, the NHRC may not return them.**
- xvi) **Results:** The results of the competition will be uploaded on the Notice Board of the website of the Commission, i.e., www.nhrc.nic.in
- xvii) **Jury:** A Jury appointed by the Commission will select the 07 plays for performances and 03 winners out of them.
- xviii) **Distribution of performance and Award money:** The onus will be on the applicant that he/she is the only authorized representative on behalf of his registered theatre group or of a college/institution to send the entry for the Award Competition, it will be given to the applicant only. The NHRC will, in no way, be responsible for any dispute arising out of it and it will be the sole responsibility of the applicant to settle it at his end without involving the NHRC. The

NHRC will give the fixed amount for performance and cash award, in case of the selection of the play for the same, online through NEFT in the bank account, either of the applicant or the Drama group, as stated in the application form.

Certificates: Apart from the three winning groups, participation certificates will be given to the artists of the remaining four performing groups.

* **The themes of the street plays could be broadly-based on various socio-economic, cultural and political rights within the ambit of right to life, liberty, equality and dignity and covering issues specific to bonded and child labour, women & children's rights, rights of elderly persons, disabled rights, right to healthcare, issues of fundamental freedoms, human trafficking, domestic violence, human rights violation due to police atrocities, custodial violence and torture, socio-economic disparities, rights of indigenous people, prison reforms, right to education, right to clean environment, right to work, right to equality before law, right to food and nutritional security, various human rights violations and their redressal mechanism, 25 years of NHRC protecting and promoting human rights etc.**

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Application Form for participation

1. Name of the applicant:
2. Postal and e-mail address of the applicant with mobile no.:
3. Whether the applicant is the authorised representative to send the entry of his group: **Yes or No (tick the correct option):**
4. Name and address of correspondence of the theatre group:
5. Whether duly self certified copy of the registration certificate of the theatre group/forwarding letter of the college Director/Principal under his signature and seal attached or not: **Yes/No (tick mark the correct option)**
6. Experience of the group/number of plays staged by it (not mandatory but desirable), whether a separate sheet attached with a brief description or not: **Yes or No (tick the correct option)**
7. Title and theme of the street play whether attached or not : **Yes or No (tick the correct option)**
8. Language of performance:
9. Whether the copy of the original script along with its neatly typed English translation attached or not: **Yes or No (tick the correct option)**
10. Whether there are staging rights from the writer of the play or not: **Yes or No (tick the correct option). If the script of the play has evolved out of a collective thought process and improvisation, please state so.**
11. Whether the simple shot video of the street play attached or not: **Yes or No (tick the correct option)**
12. Duration of the performance (minimum 10 minutes and maximum 15 minutes): **10/15 minutes (tick the correct option)**

13. Total number of artists (minimum 8 and maximum 10 including the back stage /production team): **08/10 artists (tick the correct option)**
14. Whether their names with copies of Aadhar card attached or not **(tick the correct option)**
15. The details of bank account, IFC code and bank branch for receiving payment online through NEFT:

Undertaking from the applicant

16. **I,.....son/daughter of Mr./Mrs....., resident of**
.....her
eby solemnly affirm that I read all the terms and conditions related to the NHRC, India’s Street Theatre Festival and Award Scheme-2018. I have/my group has the staging rights for the play from the playwright and I am authorised on behalf of my group (Name of the registered group)to send the application of participation in this competition and I hereby give the NHRC, India the right to use the video/audio recording of the plays for any purpose it deems fit. I am also authorised to receive the payment, including the award money, if won by my drama team. In case of any dispute, it will be my responsibility as the applicant to settle it at my end without involving the NHRC, which will in no way be held accountable in the matter.

Signature of the applicant:

Name of the applicant:

Date: